

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 6/2011 (OBJECTIONS)		Saraswathi 70years Vs H.G. Hanumantharayappa 45years	NB CRB
2	FDP 9/2019 (OBJECTIONS)		G.M.jayaprakash Vs C.M.Sharschandra	Arun C S
(O.S./0000012/2010)				
3	FDP 13/2019 (AWAIT)		Ambikamma Vs Siddagangamma	H L Somasundar
4	M.C. 23/2020 (OBJECTIONS)		Rudresh Vs Sumithra	Chandrashekaraiah A S
5	M.C. 35/2020 (OBJECTIONS)		Manjunath N U Vs M C Pavithra	B S Madhusudhan
6	EX 51/2020 (NOTICE TO JDR)		Parasoji rao Vs Special Land Acquisition Officer	N M Chandrashekaraiah
7	FDP 5/2013 (TO HEAR)		T R Poornima Vs Mahadevamma	R V
(O.S./0000191/2006)				
8	FDP 2/2017 (AMENDMENT)		Bhadramma Vs Thimmavva	C G Sathyanarayan
9	R.A. 13/2019 (TO HEAR) IA/1/2019		Sulamma Vs Nanjaiah	C Krishnaiah
10	O.S. 59/2020 (TO HEAR)		B K Chandrashekar Vs Thimmegowda	T C Pramila
11.00 AM to 02.00PM				
11	M.V.C. 1199/2019 (SETTLEMENT)		Shamala @ Shamala Mallikarjuna Vs Jayaprakash	Hemantha Raju.C.B
12	M.V.C. 1205/2019 (SETTLEMENT)		Ramesha Vs Purushottam.T.C	Chandrashekar.M.S
13	M.V.C. 1213/2019 (SETTLEMENT)		Yogananda Vs Purushottam.T.C	Chandrashekar.M.S

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Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 472/2020 (SETTLEMENT)		Lakshmisha Vs Lokesh C.D.	K.C.Nagaraja
15	O.S. 75/2020 (SETTLEMENT)		Narasimhaiah Vs Shivamma	K M Srinivas
16	R.A. 27/2020 (CALL FOR LCR) IA/1/2020 IA/2/2020		S Nirmala Vs S Chandrika	K G Narayana
17	M.C. 49/2020 (NOTICE TO RESPONDENTS)		Ranganath T.L. (T.L.Ranganathgowda) Vs T.M.Shreedevi	B S Madhusudhan
18	L.A.C. 1/2020 (NOTICE)		Huchappa alias Thammaiah Dead by LR.s Vs Special Land Acquisition Officer	B V Vasanthakumar
19	O.S. 43/2018 (EVIDENCE) IA/1/2018		Bettappa Vs Rangappa	Arun C S
20	M.V.C. 394/2019 (EVIDENCE)		Manjunatha L. Vs Jayadeva A.C.	B.M. Shivaraju
21	M.V.C. 1351/2019 (EVIDENCE)		Shivanandiah Vs Siddalingesh	Dinesh.B.S
CROSS EXAMINATION OF PW				
22	O.S. 51/2018 (EVIDENCE)		Jayalakshamma Vs Javanappa	B Balaji
23	M.V.C. 410/2019 (EVIDENCE)		Radhamani Vs Krishnamurty	K.G.Narayana
FURTHER EVIDENCE FOR DEFND				
24	M.V.C. 1251/2019 (EVIDENCE)		Rangaswamy Vs Chandrashekarappa.K.H	Chandrashekar.M.S
FURTHER EVIDENCE FOR PLNTF				
25	M.C. 7/2019 (EVIDENCE)		Manjunath H.S. Vs Nagarathna H.G.	Chandrashekaraiiah A S
PLNTF EVIDENCE				
26	M.V.C. 717/2019 (EVIDENCE)		Jayamma Vs Rangaswamy	A.S.Shastidhara

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Falroza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 179/2019 (EVIDENCE)		Shivanna Vs Basavaiah	D Gangegowda
FURTHER ARGUMENTS				
28	L.A.C. 106/2006 (ARGUMENTS)		Mohammed Mustaffa Vs The Special Land Acquisition Officer,	KMS M S K
29	M.V.C. 822/2019 (ARGUMENTS)		Siddalingamma Vs Suresh.T.H	Dakshinamurthy.M
30	R.A. 105/2019 (ARGUMENTS)		Shivashankara Vs N.Umadevi	Chintamani Ramasharma Balasubrahamanyam

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 431/2019 (NBW to Accused)		State By Gubbi Police Vs Siddaramaiah	APP. T.Rakhi
2	C.C. 629/2019 (NBW to Accused)		State By Gubbi Police Vs Yogish	APP. T.Rakhi
3	C.C. 89/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Apsar	APP Muniraju
4	C.C. 227/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Nataraju	APP Muniraju
5	C.C. 255/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Manju	APP Muniraju
6	C.C. 259/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Manjunatha	APP Muniraju
7	C.C. 284/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Vijaykumar	APP Muniraju
8	C.C. 454/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Prasanthkumar	APP Muniraju
9	C.C. 357/2016 (JUDGEMENT)		State By Gubbi Police Vs Jayamma	APP. M.Muniraja
10	C.C. 374/2016 (JUDGEMENT)		State By Gubbi Police Vs Shambanna aliyas Shambulingaiah	APP. M.Muniraja

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 261/2015 (Objection) IA/2/2015 IA/1/2015		G.K.Tejash Vs Chief Officer	M.Shafiullakhan
2	O.S. 183/2016 (Objection)		KT Rangaiah Vs D K Narasimhamurthy	Nandeesh C
3	EX 25/2018 (Objection)		Akhilabi Vs Hanumanthaiah	S Hasavarajaiah
4	EX 40/2018 (Objection)		K.V. Shanmukhaiah Vs K.T. Mahalingaiah	Chintamani Ramasharma Balasubrahmanyam
5	O.S. 123/2019 (Objection)		Thimmaiah Vs Thimmaiah	K R Pandurangaiah
6	FDP 40/2019 (Objection)		Sowbhagyamma Vs Manjamma	Arun C S
7	O.S. 327/2020 (Objection) IA/1/2020		Rathamma Vs Chandrashekar	T.H. Kumar
8	O.S. 35/2012 (HEAR ON IA) IA/1/2012		LAKSHMIDEVAMMA Vs NAGAI AH @ NAGANNA	LATHESWARI
9	FDP 5/2017 (HEAR ON IA)		Renukaprasad Vs K.K. Nagaraj	Chintamani Ramasharma Balasubrahmanyam
10	FDP 30/2017 (HEARING)		P.M. Javeed Ahamed Vs P. Mohamed Mohiddin	K M Srinivas
11	O.S. 309/2020 (HEARING) IA/2/2020		Sri. Basevalingaiah S, Vs Sri. Krishnaiah	Prameela M R.
CONCILIATION				
12	O.S. 345/2020 (A.D.R.) IA/1/2020		Padmavathi K.V. Vs G.H. Sathish Kumar	M D Suresh
LOK ADALATH				
13	O.S. 257/2020 (A.D.R.) IA/1/2020		Gangadhara N.K. Vs Kempanna	ShivaYogish BR
14	O.S. 269/2019 (EVIDENCE)		Narasamma Vs Sharada	Paheemahi
15	O.S. 217/2014 (ORDERS)		Revanasiddaiah Vs	D.Gangegowda

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 343/2015 (ORDERS) IA/2/2020		Thimmegowda Vs Late Thimmaiah Dead by LRs	C.S.Madhu
17	O.S. 349/2014 (JUDGEMENT)		A.M.Dinesh Vs A N Srinivasa	B.Chandiradhara
11.00 AM to 02.00PM				
CONCILIATION				
18	O.S. 131/2020 (A.D.R.)		Mahalingaiah T.S. Vs T.S.Lokesh	Prameela M R
19	O.S. 182/2012 (EVIDENCE) IA/1/2012		R.GANGANNA Vs R.VENKATARAMAIAH	H.L.SOMASHEAR
20	FDP 32/2016 (ARGUMENTS) IA/1/2018		K.P.Yajaman Parappa Vs K.P. Yajaman Jogi Bettajiah	S Ranganatha
21	O.S. 301/2013 (Further Chief of DW.1) IA/1/2013		Rangamma Vs Ningamma	B.Eraiah
22	O.S. 221/2016 (Further Chief of DW.1) IA/1/2016		N.C.Shivanna Vs N.C.Mallegowda	B Shivakumar
23	O.S. 231/2016 (Further Chief of DW.1) IA/1/2016		Kallel sab Vs B.H.Ganganna	B R Prabhakarmurthy
24	O.S. 341/2017 (Further Chief of PW.1)		Mohammed Shafiulla Vs Abdulla	H L Rajashekaraiyah

11.00 AM to 02.00PM

LOK ADALATH

1	C.C. 146/2017 (A.D.R.)		CHELUR PS Vs Eeranna Alias Eerappa
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Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 302/2019 (SUMMONS)		Nazeer Abamed Vs Ameerjan	Chintamani Ramasharma Balasubrahmanyam
2	O.S. 112/2020 (SUMMONS) IA/1/2020		Canara Bank Vs Gururaj I.R.	H N Devaraja
3	O.S. 140/2020 (SUMMONS)		Canara Bank Vs Manjula	B Shivakumar
4	O.S. 142/2020 (SUMMONS)		Canara Bank Vs Neelamma	B Shivakumar
5	O.S. 170/2020 (SUMMONS)		Susheela Vs Lalithamma	K M Srinivas
AMENDMENT				
6	O.S. 127/2013 (SUMMONS)		Puttamma Vs Jayamma	KMS
7	O.S. 366/2017 (SUMMONS)		Bettalingalah Vs Shanthamma	K M Srinivas
8	O.S. 228/2019 (SUMMONS)		Mahadevamma Vs Sadashivaiah	Chintamani Ramasharma Balasubrahmanyam
AWAIT COMMISSIONER WARRANT/REPORT				
9	FDP 7/2018 (SUMMONS)		P.M. Shivakumar Vs P.M. Mahalingappa	H L Rajashekariah
SS TO DEFT. BY RPAD				
10	O.S. 154/2020 (SUMMONS)		M.G.Lingappa Vs M.R.Srinivasaiah	K G Narayana
WRITTEN STATEMENT				
11	O.S. 166/2019 (SUMMONS) IA/1/2019 IA/2/2019		Prakash M.G. Vs Sheik Inayath	Jagadeesh A.S.
12	O.S. 190/2020 (SUMMONS)		Muddamma Vs Umesha	N Sadashivaiah
13	O.S. 192/2020 (SUMMONS) IA/1/2020		Kariyappa Vs Giriyamma	Siddalingaiah B
14	O.S. 148/2020 (NOTICE) IA/1/2020		Mahalakshmi M.T Vs Thimmashetty	B S Madhusudhan

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 150/2020 (NOTICE) IA/1/2020		D. Chandrappa Vs Chandraiah	M.D Suresh
16	O.S. 276/2020 (NOTICE) IA/1/2020		Nanjegowda S. Vs Rudresh	A S Shashidhara
17	O.S. 324/2020 (NOTICE) IA/1/2020		A.M. Sanvi Vs A.B. Mrutyunjaya	Chintamani Ramasharma Balasubrahmanyam
18	O.S. 190/2018 (Objection) IA/2/2018		Vishwa Karma Kushala Kaigarika Sahakara Sangha/Nagarajachar Vs Madhusudan K.V.	B S Suresh
19	O.S. 128/2012 (AWAIT ORDERS)		Venkataiah Vs Huchamma	CRB
20	O.S. 131/2012 (AWAIT ORDERS)		Venkataiah Vs Thimmamma	
21	O.S. 12/2014 (AWAIT ORDERS)		A.P.Manjunatha Vs Indramma	K R Krishnamurthy
22	EX 14/2014 (STEPS)		Narasimhaiah Vs Yallappa	H.V.Ranganathareddy
23	O.S. 462/2016 (STEPS) IA/1/2016		Thimmamma Vs Venkatappa	B R Shivananda
DEFN EVIDENCE				
24	O.S. 211/2013 (EVIDENCE) IA/1/2013		S.Siddalingeshwara Vs Shivananjaiiah @ Shivananjappa	B.S.Madhusudan
25	O.S. 307/2008 (ARGUMENTS)		Earanna Vs Manigaiah	C.G.Sathyanarayana S.R.Ramakrishnaiah
26	O.S. 40/2011 (ARGUMENTS) IA/1/2011		MANIGALAH Vs ERAMMA	K.L.BHARATHI
27	O.S. 16/2012 (ARGUMENTS) IA/1/2012		EERANNA Vs MANIGALAH	ARUN
28	O.S. 171/2012 (ARGUMENTS) IA/1/2012		N.SATHYAKUMAR Vs H.GURURAJA GUPTHA	SHAKUNTALA
29	O.S. 347/2013 (ARGUMENTS) IA/1/2013		Thirumalaraju Vs Govindaraju	N.Sadashivaiah

CIVIL JUDGE AND JMFC, GUBBI
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ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 133/2009 (JUDGMENTS)		Shivalingaiah @ Shivalingegowda Vs Jayaramaiah	B.Suresh
31	O.S. 197/2009 (JUDGMENTS)		Jayarumaiah Vs Shivalingaiah	K.G.N.
32	EX 49/2018 (Awaiting Report)		V.B. Nataraj Vs Chandrappa	K Shashikumar Raj Urs
33	O.S. 32/2016 (Further Chief of DW.1) IA/1/2016		B.N.Umesh Babu Vs N.Ranganath	H.L.Krishnamurthy

11.00 AM to 02.00PM

1	CrI.Misc. 116/2020 (NOTICE)		Nagaratnamma Vs Renukappa	Shivakumar K P
2	CrI.Misc. 198/2020 (Objection)		Vanitha U Vs Renukaradhya A.S.	Harisha KC
3	CrI.Misc. 196/2020 (HEAR ON IA)		Chayadevi B.R. Vs M.T.Basavaraju @Raju	B S Yogeesh
4	CrI.Misc. 165/2019 (A.D.R.)		Madhusri Vs Ravi (Puneeth)	N Sadashivaiah

SUMMONS TO ACCUSED

5	C.C. 538/2020 (APPEARANCE OF ACCUSED)		Chandrashekarapura PS Vs Sidde Gowda	APP Muniraja M
6	C.C. 539/2020 (APPEARANCE OF ACCUSED)		Chandrashekarapura PS Vs Nazir	APP Muniraja M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 44/2018 (SUMMONS)		T.H.Thippaiah Vs Seethalakshmi Alias Seethamma	C G Sathyanarayan
2	M.V.C. 260/2019 (SETTLEMENT)		Siddappa Vs C.Basavaraju	S.Ranganatha
3	M.V.C. 310/2019 (SETTLEMENT)		Satbeesh.S Vs Doddaiiah.G	P.R.Jayarangaiah
4	M.V.C. 361/2019 (SETTLEMENT)		Kariyanna @ Kariyappa Vs Nagesha R.	K.C. Nagaraja
5	M.V.C. 539/2019 (SETTLEMENT)		Dasappa.K Vs Sunjay.H.S	S.Ranganatha
6	O.S. 52/2019 (SETTLEMENT)		Shaheena begum Vs Khatoon Bee	B. ERAIAH
7	O.S. 62/2019 (SUMMONS) IA/1/2019		Canara Bank Vs Ms.N.F.Auto Engineering works Proprietor Sri.Khalid	Shivakumar B
8	M.V.C. 623/2019 (SETTLEMENT)		Kalpana Vs The Cholamandalam M.S General Insurance Co.Ltd	K.C.Nagaraja
9	M.V.C. 890/2019 (SETTLEMENT)		Narayanaswamy J.L. Vs Babu.G.K	Hanumantharaju C N
10	M.V.C. 911/2019 (SETTLEMENT)		Nataraju.J.N Vs Babu.G.k	Hanumantharaju.C.N
11	M.V.C. 993/2019 (SETTLEMENT)		Bheemaraju.G.S @ Gunda Vs Sunil	Nagaraja K.C.
12	M.V.C. 995/2019 (SETTLEMENT)		Somashekharaiiah.H.S Alias Somanna Vs Sunil	Nagaraja.K.C
13	O.S. 188/2019 (OBJECTIONS)		T.R.Shambhulingappa Vs Gowamma	P Prasannakumara
14	O.S. 50/2015 (AMENDMENT) IA/1/2015 IA/2/2020		Narasimhaiah Vs Nagaveeni	A S Chandrashekaraiiah

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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 8/2018 (TO HEAR ON IA)		Lakshinamsaiah Vs Hanumanthaiah	K G Narayana
16	EX 261/2018 (STEPS)		Lakshamma Vs Shivanna	R Vishwanath
17	EX 32/2019 (STEPS)		Shivamma Vs Special Land Acquisition Officer	D M Boruah
18	EX 188/2019 (STEPS)		Anvarsab Vs Special Land Acquisition Officer	Pradeep L R
(L.A.C./0000006/2018)				
19	O.S. 168/2019 (S S TO DEFENDANTS) IA/1/2019		Canara Bank Vs Malleshaiah T.M.	H N Devaraja
20	M.V.C. 821/2020 (Written statement)		Mohankumar I.C. Vs Jayanna S.	Siddaramanana H.V.
11.00 AM to 02.00PM				
21	EX 40/2020 (SETTLEMENT)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.GangadharShastri
22	EX 41/2020 (SETTLEMENT)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.Gangadhar Shastri
23	O.S. 70/2020 (SETTLEMENT)		M S Rudresh Vs M N Shivalingappa	B V Rajeev
24	M.C. 44/2020 (FOR CONCILIATION)		Ajayakumar N T Vs Nil	H L Rajashekaraiiah
25	R.A. 120/2019 (NOTICE) IA/1/2019		Huchamma Vs Kasturamma	D Gangegowda
26	M.V.C. 1396/2018 (HEARING)		Yatheesh.R.C. Vs Janardhana R.	Narasimhamurthy
27	M.C. 38/2018 (EVIDENCE)		B Sidoeswara Alias Jeevan Vs S Soundarya Alias Leelavathi	S K Bommalingeshwara
28	O.S. 178/2019 (EVIDENCE)		Karnataka Bank Ltd. , Gubbi Vs M/s SLN Agency by its proprietor, Thrinesh Kumar.B.L.	Arun C S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	M.V.C. 858/2020 (EVIDENCE)		Nagarathnamma Vs T.H.Krishnamurthy	Rangaswamy B N
PLNTF EVIDENCE				
30	O.S. 154/2019 (EVIDENCE)		H.P.Harish Vs K.Mahalakshmi	K G Narayana
31	R.A. 20/2019 (ARGUMENTS)		Hanumanthaiah Vs Gangamma	B Belaji
32	R.A. 70/2019 (ARGUMENTS) IA/1/2019		Narasimhaiah Vs Thopamma	Hanumantharayappa
33	R.A. 71/2019 (ARGUMENTS) IA/1/2019		Chikka Obalaiah Vs Thopamma	H L Rajashekaraiah
34	O.S. 60/2018 (EVIDENCE)		K Siddaiah Vs Channaiah	Vijaya D
35	O.S. 88/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		N. Harshitha Vs Nandeeshha	B R Shivananda
36	R.A. 10/2018 (ARGUMENTS) IA/2/2018		Vidya Vs Basavaraju	D Manjunatha
37	R.A. 48/2019 (ARGUMENTS)		Sannamma Vs Puttarangaiah	Nagaraju D
38	O.S. 158/2019 (ARGUMENTS) IA/1/2019		T.A.Dakshinamurthy Vs Pushpa	Hemanna H M
39	L.A.C. 243/2016 (JUDGEMENT)		Lakshamma Vs Special Land Acquisition Officer	H N Devaraja
40	O.S. 66/2018 (JUDGEMENT) IA/1/2018		Gangamma Vs Narasimhamurthy	D Gangegowda

Cases listed below are adjourned due to Covid 19

41 M.C. 11/2018 22.01.2020